

**NOTIFICATION**

The Hon'ble Chief Justice, High Court of Himachal Pradesh, is pleased to make the following amendments in "**High Court of Himachal Pradesh (Use, Maintenance and Control of Guest Houses and Sessions Houses) Rules, 2013**":-

<b>Short title</b>	1	These Rules shall be called the " <b>High Court of Himachal Pradesh (Use, Maintenance and Control of Guest Houses and Sessions Houses)(2nd Amendment-2016) Rules, 2013</b> "
<b>Commencement</b>	2	These Rules shall come into force with immediate effect.
<b>Amendments</b>	3.	In the existing Rule 2 " <b>Definitions</b> " sub clause (x) shall be added after sub clause(w) as under:- <b>"Family Members" means and includes spouse, children, daughter-in-law and grand children."</b>
	4.	The existing Rule 8(j) shall stand deleted and substituted by the following sub rule:- <b>8 (j) "Judicial Officers of the State of H.P. and their family members"</b> .
	5.	After existing Rule 8(k) , the following new sub rule 8(k) (a) shall be added:- <b>"8(k)(a) Guest(s) of the former Supreme Court Judges."</b>
	6.	The existing Annexure-A to the Rules shall stand deleted and substituted by new Annexure-A as under:

**ANNEXURE-A**

**(See Rule 10)**

**CHARGES FOR USE OF SUITES/ORDINARY ROOMS IN THE HIGH COURT GUEST HOUSES/SESSIONS HOUSES IN HIMACHAL PRADESH.**

**Lodging Charges from dignitaries as mentioned in Rule 8:-**

1.	Sitting Supreme Court Judges/ sitting H.P. High Court Judges and their family members, Rule 8(a) to 8(d).	<b>Suite</b> Rs. 250/-	<b>Room</b> Rs. 200/-
2.	Former Supreme Court Judges/ Former H.P. High Court Judges and their family members, Rule 8(e) to 8(h).	Rs. 300/-	Rs.200/-
3.	Former Judges of other High Courts and their accompanying family members Rule 8 (h)(a).	Rs. 750/-	Rs. 500/-
4.	Sitting Judges of other High Courts and their accompanying family members Rule 8(i).	Rs. 600/-	Rs. 400/-
5.	Judicial Officer of the State of H.P. and their family members, Rule 8(j).	Rs. 250/-	Rs. 200/-
6.	Guests of sitting Supreme Court Judges and sitting H.P. High Court Judges, Rule 8 (k). .	Rs. 750/-	Rs. 500
7.	Guests of former Supreme Court Judges, Rule 8(k)(a).	Rs. 750/-	Rs.500/-

8.	Registrar General, Registrars, including Additional Registrars/Joint Registrars/ Special Registrars and Officers of equivalent rank of the Supreme Court of India, the High Court and other High Courts, Rule 8(l).	Rs. 750/-	Rs.500/-
9	Secretaries/Private Secretaries of the visiting Hon'ble the Chief Justice and Judges of the Supreme Court and of other High Courts accompanying the dignitaries, Rule 8(m).	Rs. 250/-	Rs. 200/-
10	Officers/Officials of the Supreme Court of India and of other High Courts or any other Government department especially invited by the High Court in connection with the official work , Rule 8(n).	Rs. 250/-	Rs. 200/-
11	Such other person including the judicial officer working in any other state as may be permitted by the Hon'ble the Chief Justice, Rule 8(o).	Rs. 900/-	Rs. 700/-

**Notes :** (i) For extra bed provided on demand, money equivalent to 25% of the charges for the room shall be payable by the guest(s).

12	Breakfast	Rs. 45/-Veg.)	Rs. 60/- (Non Veg.)
13	Lunch	Rs. 100/- (veg)	Rs.110 (Non.Veg)
14	Dinner	Rs. 100/- (veg)	Rs.110/- (Non.Veg.)
15	Tea	Rs. 05/-	

**BY ORDER**  
**HON'BLE THE CHIEF JUSTICE**

**Endst. No. HHC/Rules/GS-SH(part file)**

**Dated : 25.6.2016**

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4. All the Secretaries to the Hon'ble Judges, HP High Court, Shimla;
5. The Secretary/Private Secretary/PA to Registrar General/Registrar(s) Vigilance)/ (Rules)/(Judicial)/(Admn.)/ CPC, HP High Court, Shimla;
6. All the District and Sessions Judges in Himachal Pradesh with a request to send a copy of this notification to all the Civil Judges(Sr/Jr. Division) under his/her control;
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9. The Presiding Officers Labour Court-cum-Industrial Tribunal, Shimla and Dharamshala, H.P.;
10. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla;
11. The Registrar (Estt.), HP High Court, Shimla.
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14. The Scientific Officer, NIC posted in the H.P. High Court, Shimla to upload the notification on official website of the High Court.
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**Virender Sharma**  
**Registrar(Rules)**